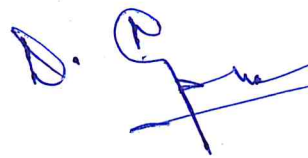


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 06/17 in CP 06/17	-	Hearing	58	Neel Rajesh Shah Vs Mc Dowell Holdings Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	D. NAGESH BABU ADVOCATE 94444 06575	Respondents 1 & 2	

Counsel petitioner is absent. Counsel for R-1 is present. He has filed counter. Counsel for R-2 is present. He has filed a memo adopting the counter filed on behalf of R-1.

For hearing, list it on 08.09.2017.


MEMBER (J)


MEMBER (T)